

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:713
ANSWERED ON:05.03.2007
ENVIRONMENTAL CLEARANCE FOR CONSTRUCTION WORKS
Mahato Shri Narahari

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the proposals from the States of West Bengal, Sikkim and North Eastern States for construction and development works are under consideration of the Government for environmental clearance;
- (b) if so, the details thereof and the time since they are pending for approval; and
- (c) the time by which they are likely to be cleared ?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI NAMO NARAIN MEENA)

(a), (b) & (c) No proposal for grant of Environmental Clearance for construction works is pending from the States of Sikkim and other 7 North Eastern States. Further, 13 such proposals are pending from State of West Bengal, ranging from January 2006 to January 2007. Grant of Environmental Clearance depends on the submission of satisfactory information from Project Proponents and all attempts are made to clear them in a time bound manner.